

LOK SABHA DEBATES

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LOK SABHA

Monday, December 4, 1961/
Agrahayana 13, 1883 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

P. & T. Service Commission

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*527. { Shri Radha Raman:
Shri Shree Narayan Das:
Shrimati Ila Palchoudhuri:
Shri Bhakt Darshan:
Shri D. C. Sharma:

Will the Minister of Transport and
Communications be pleased to state:

(a) whether the report of the Special Officer about the formation of a separate Service Commission for the All India Postal and Telegraph Service has been finally considered by Government;

(b) if so, the result thereof;

(c) whether the Commission has been constituted; and

(d) if so, the constitution and the rules for the functioning of such a body or bodies?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) It has been decided to set up a P. & T. Services Selection Board on an experimental basis.

(c) The nucleus of the Board has been formed from 1-12-1961.

(d) The P. & T. Services Selection Board will consist of a Chairman, Secretary and other ancillary staff. At

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the initial stage this Selection Board will take up the recruitment of outside candidates to the clerical cadres in all the branches in the U.P., Punjab and Rajasthan P. & T. Circles, the Delhi Postal Circle and the Delhi Telephone District. This Board will function under administrative instructions issued by the P. & T. Board from time to time.

Shri Radha Raman: May I know what will be the strength of this Board, and whether it will have some term after which it will be reconstituted or the membership will be changed?

Shri Raj Bahadur: To begin with, as I have indicated in my answer, it will have a Chairman, a Secretary and other ancillary staff. As it develops and the recruitment made by it is extended to all the Class III posts, including promotional posts like Inspectors, it will have a Chairman and two Members in the junior administrative scale. Of course, the officers appointed will have their term of office limited to some specified period.

Shri Radha Raman: May I know whether Government has framed certain rules in order that this Board may be able to function within those rules, or it will be quite free from such rules?

Shri Raj Bahadur: As I have said, the rules and instructions will be issued to it from time to time by the P. & T. Board in the light of the progress of the experiment and the results thereof.

Shri S. M. Banerjee: May I know whether the Members of the Board and the Chairman will have nothing to do with the P. & T. Board and will be outside the Board?

Shri Raj Bahadur: This will be a P. & T. Services Selection Board. The Chairman will not be a member *ex officio* of the P. & T. Board.

Shri S. C. Samanta: We were informed that a Service Commission for Class IV will also be established. May I know whether that will also be included in this or not?

Shri Raj Bahadur: I have indicated the jurisdiction of the functions it will have in the beginning and then how it will develop.

Shri Thimmaiah: May I know whether this Commission or Board will have a representative of the Scheduled Castes as is the case in respect of the Railway Service Commission?

Shri Raj Bahadur: To begin with, as I have said, it will have a Chairman and a Secretary. The question of a representative of the Scheduled Castes at this stage will hardly arise.

Shri Supakar: May I know whether similar Service Commissions or Selection Boards will be formed in respect of other parts of India and, if so, at what stage?

Shri Raj Bahadur: This is being started as an experiment. If the experiment succeeds, it might be extended to other areas as well. We know very well that for a limited number of posts sometimes we got a very large number of applicants. Therefore, the experiment will prove to us in course of time whether it is manageable that way.

Technical Assistance Board for Inland Water Transport

*529. **Shri Ram Krishan Gupta:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 2207 on the 24th August, 1961 and state the nature of progress made so far in setting up a Central Technical Assistance Board as recommended by the Inland Water Transport Committee?

The Minister of State in the Ministry of Transport and Communications

(**Shri Raj Bahadur**): At present proposals for strengthening the Development Advisers' Organisation in the Department of Transport by the addition of a Mechanical Engineering Section and a Designs Section are being finalised. The question of setting up a Technical Assistance Board for Ports and Inland Water Transport is still under consideration.

Shri Ram Krishan Gupta: What will be the main functions of this Board?

Shri Raj Bahadur: The main functions of the Board will be the preparation of original detailed designs and estimates for works in minor ports; checking of such designs and estimates submitted by minor ports; preparation of all schemes connected with the Ganga-Brahmaputra Water Transport Board; vetting of schemes of the Government-administered major ports; preliminary work in connection with the development of the Mangalore and Tuticorin ports, second shipyard at Cochin, etc.; and management of the Dredger-cum-Survey Launch Pool to be set up for minor ports.

Remodelling of Bhubaneswar Station

*530. **Shri Chintamani Panigrahi:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1419 on the 17th August, 1961 and state:

(a) whether his Ministry has approved by now the plan for converting the present railway station at Bhubaneswar in Orissa into a modern railway station;

(b) if so, when the work is proposed to start; and

(c) the details of the improvement plan?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). The plan for the new station building prepared by the Railway Architect, has since been approved by the Railway and sent to the State Government for their approval. The work will be taken in hand as soon as the